

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 222/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2018

NAME OF THE COMPANY: M/s Berger Paints India Ltd V/s M/s Fedders Lloyed Corporation Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP No. (IB) 222/ALD/2018

Learned counsel for the Operational Creditor and Sh. Ronak Chaturvedi, Advocate for the Corporate Debtor is present.

Ld. Counsel for the Operational Creditor made a statement that he wants to withdraw the petition. In view of the submission made by the Operational Creditor, permission is granted. Petition is dismissed as withdrawn.

Dated: 18.09.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH
MEMBER (JUDICIAL)**

Typed by:
Md. Zaid
(Stenographer)